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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/572/ (IB)/2017

NAME OF THE PETITIONER(S)

: CHENNAI FERROUS INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: AR METALLURGICALS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Thumaspul & Chopsa Sandeep Kumas Coursel for Corporate Debtor

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<u>ORDER</u>

Counsel for petitioner present and stated that he has sent notice to the other side but have not filed any proof of delivery. Another opportunity is provided to the petitioner to send private notice indicating the next date of hearing to the respondent and file proof of the same by way of an affidavit. Put up on 20.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)